

**Kashmir Migrants**

9295. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the latest number of migrants from Jammu and Kashmir who are taking shelter in camps in Delhi and other places;

(b) whether these migrants have made complaints for not providing them adequate financial aid and other basic facilities, if so, the details thereof;

(c) whether Government propose to grant some special kind of assistance to these migrants and if so, the details thereof;

(d) whether Government are contemplating to provide suitable jobs to these migrants to earn their livelihoods themselves instead of depending on Government aid; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Latest reports indicate that 2350 migrant families from Kashmir Valley are in camps in Jammu and 363 in Delhi.

(b) and (c). Their demands broadly relate to their economic rehabilitation. Since the migration is due to the unsettled conditions in the valley and they are expected to return to their homes with restoration of normalcy in the Valley, their rehabilitation outside the valley is not being contemplated.

Relief to their basic needs in the camps has been provided.

**Tibetans and Chakma Refugees in Arunachal Pradesh**

9297. SHRI LAETA UMBREY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Tibetans and Chakma Refugees have been accommodated in Arunachal Pradesh;

(b) if so, the number of these refugees in different camps in the State;

(c) whether these refugees have been settled there in violation of the Inner line Regulation Act; and

(d) if so, the reasons therefore and when they are likely to be repatriated?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). No Tibetan or Chakma Refugees have been accommodated in Arunachal Pradesh in the recent past and there are no camps for them in the State.

(c) and (d). Do not arise.

**Second Time Bound Promotion to Group 'C' and 'D' Employees of post and Telecom Departments**

9298. SHRI JAG PAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to grant second Time Bound Promotion to Group 'C' and 'D' Employees of Posts and Telecom. Departments;

(b) if so, the main factors of the Scheme;

(c) whether Government have considered reservation/relaxation for SC/ST em-